

LOK SABHA DEBATES

Vol. III First Day of the Second Session of the Second Lok Sabha [No. 1]

3365

3366

LOK SABHA

Monday, 15th July, 1957

The Lok Sabha met at Eleven of the Clock.

[MR SPEAKER (Shri M. A. AYYANGAR) in the Chair]

MEMBERS SWORN

Shri Lachman Singh (Nominated—Andaman and Nicobar Islands)

* * *

Shri Padam Dev (Chamba)

Shrimati Vijaya Raje (Chattrra)

Shrimati Rajyalaxmi (Hazariabagh)

Shri Ramakrishnan (Pollachi)

Shri Nek Ram (Mahasu—Reserved—Sch Castes)

Shri Y. S. Parmar (Mahasu)

ORAL ANSWERS TO QUESTIONS

Design for Charkha

*1. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of specimens received so far in response to the announcement made by the All India Khadi and Village Industries Board to offer an award of rupees one lakh for inventing an improved Charkha;

(b) whether any specimen has been received that fulfils all or most of the conditions, and

(c) if so, the names of persons who invented it and the characteristics of the improved Charkha?

The Minister of Commerce (Shri Kanungo): (a) No specimen or model has been received so far. But 43 entrants have submitted diagrams and other details of the models evolved by them. These have not yet been scrutinised. Since a number of enquiries are still being received, the closing date for entries has been extended to the 31st of July, 1957.

(b) and (c) Do not arise.

Shri D. C. Sharma: May I know if the All India Khadi and Village Industries Board has any technical agency to think of improvements in the Amber Charkha and, if so, what results they have achieved so far?

Shri Kanungo: The Khadi Commission have got their own research institution at Wardha and they have also been trying for improvements.

सेठ गोविन्द दास क्या इन नए नमूनों में घम्बर चक्के और लमी तरह के घुनर डग के चक्के का उन गृहे है - पर भी विचार किया जायेगा ?

श्री दाशुनगो यह नें स्पिनिंग व्हील (चर्के) का इन्फोमेट है। इ में घम्बर चक्के और जो इन्हें किन्म किन्म के स्पिनिंग इ इन्फोमेट (बनाई के बाजार) हैं उन्ही भी चर्का हो रही है।

Shri B. S. Murthy: May I know whether there is any time-limit for the entries and also whether any committee has been constituted to go into these diagrams and models sent?

*Expunged as ordered by the Chair

Shri Kanungo: Yes, the time-limit has been extended to the 31st July, 1957. And a committee has been appointed to scrutinise the projects, consisting of Shri Mahavir Tyagi and others.

डा० राम सुब्रह्म सिंह एक नये प्रकार के बच्चे के प्रतिष्ठान के लिए एक लाख रुपये के हस्तक्षेप की योजना करना क्या खादी और प्रामोद्योग के निदानों के अनुकूल है।

श्री कानूनगी जी हा, बही तो यह कर रहे हैं?

Workers' Participation in Management

+

*2. { Pandit D. N. Tiwary:
Shri Shree Narayan Das:
Dr. Ram Subhag Singh:
Shri Mahanty:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the report of the Study Group on workers' participation in management led by Shri Vishnu Sahay has been considered by Government; and

(b) if so, their decision on the main recommendations?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The report was discussed by the Indian Labour Conference last week. It will be taken up for consideration by Government in the light of the recommendations made by the conference

Pandit D. N. Tiwari: May I know whether anywhere or in any industry there is workers' participation in industry in India?

Shri Abid Ali: Yes, Sir, in Jamshedpur.

Pandit D. N. Tiwari: What has been the experience gained so far from that participation?

Shri Abid Ali: It was started only recently, and it is too early to say how far it has succeeded or otherwise

Dr. Ram Subhag Singh: May I know whether the conference to which the Minister made a reference, has decided not to legislate immediately regarding the workers' participation in management?

Shri Abid Ali: It was agreed that this scheme should be adopted voluntarily for two years, and in the light of the experience which will be gained during these two years further steps will be decided upon.

Shrimati Tarkeshwari Sinha: May I know whether any such scheme has already been introduced in the State of Kerala and how far it has proved to be successful?

Shri Abid Ali: That information is not available with me.

Shri Sadhan Gupta: May I know how long Government will take to select the industry or industries in which this experiment is going to be tried out?

Shri Abid Ali: It was decided at the Conference that the workers' and employers' representatives themselves will fix up about fifty establishments in which this will be tried.

Shri Tangaman: May I know whether the industries chosen will be only private industries or also nationalised industries?

Shri Abid Ali: Both

Shri Shree Narayan Das: May I know how long it will take to come to final decisions regarding all the recommendations made?

Shri Abid Ali: Probably within a couple of months

Pandit D. N. Tiwari: May I know which countries were visited by this delegation led by Shri Vishnu Sahay and what were their remarks about participation of labour in other countries?

Shri Abid Ali: The report was placed on the Table of the House on the 29th May, 1957. The hon. Member will find the details there.

प्रधान मंत्री का निवास स्थान

*३ { श्री म० सा० द्विवेदी
श्री रघुनाथ सिंह
श्री अक्षय वर्मा
श्री विमल मिश्र

क्या निर्धारित, आवास और सम्बरण मंत्री यह बताने की कृपा करेंगे कि प्रधान मंत्री के लिये नया मकान बनाया जा रहा है उसके व्यय का क्या अनुमान है ?

निर्धारित, आवास और सम्बरण मंत्री (श्री अनिलकुमार बनर्जा) मकान का नकशा और व्यय का अनुमान अभी निश्चित नहीं किया गया है।

Shri B. S. Murthy: Sir, the answer may be given in English also

Mr. Speaker: The Minister will kindly give the reply in English also

Shri Anil K. Chanda: The plan and estimate have not yet been finalized

श्री म० सा० द्विवेदी: क्या मैं जान सकता हूँ कि जो यह नया मकान बनाया जा रहा है जिसमें प्रधान मंत्री महोदय अभी रहते हैं, इस दोनो के मूल्यों में क्या कमी पड़ेगी, और अगर प्रधान मंत्री महोदय दूसरे मकान में चले जायेंगे तो खर्च में क्या कमी हो जायगी

Mr. Speaker: The cost has not yet been estimated. How can he make a comparison?

श्री म० सा० द्विवेदी: जदा तक मेरा क्याल है यह मकान इस लिए बनाया जा रहा है कि उपर्युक्त मिनश्यता होगी—खर्च में कुछ कमी होगी—और अगर ऐसा न होता जाता, तो नया मकान बनाने का सुझाव ही न आता। इसीलिए मैं यह जानना चाहता हूँ कि नए मकान का मूल्य क्या होगा और खर्च में क्या कमी होगी।

प्रधान मंत्री तथा वित्त मंत्री (श्री जवाहरलाल नेहरू) इस सवाल का जवाब देकर एक घण्टे फिके में तो नहीं

दिया जा सकता है। इस का यह एक जरूरी हिस्सा है कि खर्च में कमी होगी, लेकिन यह खर्च की कमी सीधे ही नहीं होगी, बल्कि इस के अलावा जो और इस्तराजात होते हैं, उन में बहुत कमी होगी। मसलन बाब मकानों के लिए जो मिक्योरिटी इन्तजाभात होने है, वे बहुत भारी होते हैं, उन में बहुत कमी हो सकती है। चुनावों में मिला कर खर्च में बहुत कमी होने की उम्मीद है। लेकिन खर्च के अलावा और बजुहात से भी यह मुनासिब समझा गया कि प्रिंसिपल के लिए एक छोटा मकान बनाया जाये।

Property of Poet Tagore in East Bengal

*4. Shri Radha Raman: Will the Prime Minister be pleased to state

(a) whether Government have received any reply from Pakistan Government regarding the reported acquisition and disposal by auction of the ancestral property of Poet Tagore in East Pakistan, and

(b) if so, the nature of the reply received?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) No, Sir. The Branch Secretariat of the Minister for Minority Affairs at Calcutta, who took up the matter with the Pakistan Branch Secretariat at Dacca, in February, 1957, are still awaiting a reply

(b) Does not arise

Shri Radha Raman: May I know whether the Government of India, while seeking a reply from the Pakistan Government, have suggested that this property should be acquired for a specific purpose and should be utilised for a specific purpose being very sacred for the Indians?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sometime back, the Chief Minister of East Pakistan passed

through Delhi and he himself expressed the opinion that this property should be acquired by the Pakistan Government and converted into a national museum. He was generally informed by the Santiniketan authorities that in such a case they would receive every help from Santiniketan.

Shri A. C. Guha: May we assume from the reply of the Prime Minister that there is no danger of that house being auctioned to some private party for some private use and that it will be preserved for public use either by the Pakistan Government or the Government of India?

Shri Jawaharlal Nehru: How can we give an assurance. I have merely stated what the Chief Minister of East Pakistan told us and it is for him to give an assurance or not.

Shri H. N. Mukerjee: Since the East Pakistan shares with India her sense of the value of the legacy of Tagore, shall we make some friendly approaches to make sure that the relics associated with the poet's life in East Pakistan are looked after, particularly in view of the celebrations of the poet's birth centenary we are going to have in 1961?

Shri Jawaharlal Nehru: That is exactly what is being done and will continue to be done.

Shri A. C. Guha: May we at least ask the Prime Minister to give us some idea as to the attitude of the Government of India in case the Pakistan Government wants to dispose it off to private parties? Would the Government intervene to take it over for the Government of India?

Shri Jawaharlal Nehru: It is a hypothetical question. Obviously, in dealing with a foreign country, the Government of India has to take into consideration many factors.

Mr. Speaker: Next question.

Shri A. C. Guha: The Government of India can at least make an offer to the Pakistan Government that it is ready to purchase the house.

Plantation Inquiry Commission

+

*5. { **Shrimati Parvathi Krishnan:**
Shri T. B. Vittal Rao:
Shri Maniyangadan:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 129 on the 17th May, 1957 and state:

(a) whether Government have since taken a decision with regard to the Report of the Plantation Inquiry Commission; and

(b) if so, what are the main recommendations accepted and whether any action has been initiated in this regard?

The Minister of Commerce (Shri Kanungo): (a) and (b) Government's decisions on the Plantation Inquiry Commission's report on the tea industry have been announced in a Resolution published on the 1st July, 1957. Reports on Coffee and Rubber are still under examination.

Shri Punnoose: Is it a fact that these recommendations were examined by the Tea Board and that many of them were approved and is it a fact that even those approved recommendations were rejected by the Government?

Shri Kanungo: The recommendations were discussed by the Tea Board. They run into more than 150 items. Various Ministries discussed them and the Resolution of the Government of India has been published.

Shri V. P. Nayar: Could we know how many such recommendations have been rejected and for what reasons?

Shri Kanungo: Giving the reasons will take a long time. Roughly, 28 recommendations have not been accepted.

Shri Sadhan Gupta: Is it a fact that Government itself admitted that the Plantation Enquiry Commission had gone very thoroughly into the matters and if so, what were the reasons for rejecting the most important recommendations?

Mr. Speaker: The hon Minister just stated that it will take a long time. If, however, the hon Members want the reasons, he may lay on the Table a statement.

Shri Kanungo: An opportunity to discuss them will come in the course of the Budget Debate or on a particular motion

Mr. Speaker: If he has no objection, he can place a note on the Table of the House

Shri Kanungo: As you direct, Sir, I shall place a note but it will be rather lengthy

Shrimati Renu Chakravartty: May I make a suggestion? He says that it will take a long time to discuss the points which have been rejected. In view of the fact that some major recommendations of a Commission set up by the Government of India had been rejected, could we not have a proper debate on it on a motion for two or three hours?

Mr. Speaker: That is a matter for consideration. In the meanwhile, I am asking the hon Minister to place a note on the Table of the House or a memorandum. It will give the reasons for not accepting some of these recommendations. Thereafter the question will arise whether we should have a discussion or not and the hon Members know how to move the Chair.

Shrimati Parvathi Krishnan: How soon can we expect this note?

Shri Kanungo: Within a week. As a matter of fact, most of the reasons have been mentioned in the resolution itself and it is in the library.

Cigar Industry

+

*8. { **Shri A. K. Gopalan:**
Shri Narayanankutty Menon:

Will the Minister of Commerce and Industry be pleased to state.

(a) whether it is a fact that licences for the unmanufactured wrapper Tobacco for cigar industry for actual users have been stopped;

(b) whether Government have received any representations from cigar manufacturing firms regarding the hardships felt by them on this account, and

(c) if so, the action taken thereon?

The Minister of Industry (Shri Manubhai Shah: (a) Yes, Sir

(b) Yes

(c) The matter is under consideration

Shri A. K. Gopalan: May I know whether the Government is aware that the failure to give import licences for wrapper tobacco will affect our foreign exchange and also cause large-scale unemployment?

Shri Manubhai Shah: We are very careful about it and we are trying to get this wrapper tobacco under the Public Law 480 of the United States.

Travancore-Cochin Banking Enquiry Committee Report

+

*7. { **Shri Warior:**
Shri Kunhan.

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No 396 on the 27th May, 1957 and state

(a) whether Government have been successful in persuading the banks concerned to give effect to the recommendations of Travancore-Cochin Banking Enquiry Committee;

(b) if not, which are the banks that have not agreed to implement them, and